

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.02.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (After Notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---------------------------------------|--|-------------------------------|---|
| 1. | Comp. App. (AT) (Ins) No. 931 of 2020 | Sumat Gupta, Resolution Professional, Agro Dutch Industries Ltd. Vs. RD Sharma, Incharge, Mars Envirotech Limited & Anr. | Dr. Rajansh Thukral | Pankaj Khullar-R1 & R2 |
| 2. | Comp. App. (AT) (Ins) No. 934 of 2020 | Dreamz Infra India Ltd. Through Ashok Kripalini (R.P) Vs. Pratap Chandra Padhy | Sunder Khatri | |
| 3. | Comp. App. (AT) No. 58 of 2020 | Vijay Kumar Goyal & Ors. Vs. Krishna Metal Industries Ltd. & Ors. | Ravi Raghunath | D. Abhinav Rao-R1 Girish Gupta-R2 |
| 4. | Comp. App. (AT) No. 78 of 2020 | Giriver Hotels & Resorts Pvt. Ltd. & Anr. Vs. Gajendra Singh Panwar & Ors. | D.K Bhalla | Anil Mehta Siddharth Bapna-R1 & R2 Sudeep Sudan-R3 & R4 |

For Hearing

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|----|--|---|----------------|--|
| 5. | I.A. No. 11 of 2021 in Comp. App. (AT) (Ins) No. 599 of 2020 | Ketan Anant Raj & Anr. Vs. Dhanshyam Kantilal Patel Liquidator of Krishnai Hospital Pvt. Ltd. & Ors. | Aditya Diwan | Geeta Lundwani-R1 Janak Shah-R2 |
| 6. | Competition App. (AT) No. 15 of 2020 | Plasser India Pvt. Ltd. Vs. The Competition Commission of India & Ors. | Lakshmikumaran | Kamal Nijhawan-R2 Rashmeet Kaur-R3 Abhishek Sharma-R4 Surendera Suryan-R7 Shama Nargis |

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**